- (b) whether Government have identified those herbs and plants; and if so, the details thereof;
- (c) what steps Government are taking or have taken so far to check extinction of such vital plants?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKEE-LUR REHMAN): (a) Yes, Sir.

- (b) Several medicinal plants like Rauwolfia serpentina, Saussurea-obvallata, Saussurea costus, Podophyllum henandrum, Coptis teeta, Picrorhiza kurroa, Aoonitum heterophyllum, Dactylorhiza hetagirea are getting depleted due to over exploitation and forest clearings.
- (c) Following steps have been taken for protection of endangered species of plants including plants of medicinal value:
- (i) Highly endangered species of plants including medicinal plants are placed periodically in Appendix! of Convention on International Trade in Endangered Species (CITES) which prohibits international trade in such plan's. Export policy also prohibits export of certain rare medicinal plants and derivatives.
- (ii) 71 National Parks have been set up which help in protection of threatened species of plants.
- (iii) The Botanical Survey of India is cultivating several endangered plants species in their experimental gardens.
- (iv) A scheme for Captive breeding of Endangered Species of plants has been introduced in the Botanical Survey of India recently.
- iv) The Ministry of Health and Family Welfare are formulaiing a scheme to be operated during 8th Plan for providing financial assistance to various Government. Semi-Government, organisations development and cultivation of identified medicinal plants.

- Memorandum regarding conditions of the Central Research Institute Bhubaneshwar
- 282. SHRI SAMAR MUKHERJEE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government have received a memorandum dated 4th December, 1990, from Coordination Committee of Central Government Employees' and Workers' Associations and Unions, Bhubaneshwar, regarding the conditions of Central Research Institute (Ayurveda), Bhubaneshwar and
- (b) if so, the details thereof and the action taken thereon?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKEE-LUR REHMAN): (a) Yes, Sir.

(b) The memorandum relates to the condition of the building of the Central Research Institute (Ayurveda), Bhubaneshwar, lack of research facilities in the Institute, lack of staff quarters, proper ventilation in the building etc. It has been sent to the Director, Central Council for Research in Ayurveda and Siddha for his immediate attention and comments

Demand of the CLTRI Employees Association, Chingalpattu

- 283. SHRI SAMAR MUKHERIEE: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:
- (a) whether Government have received a memorandum dated 27th September, 1990 from the Central Leprosy Teaching - and Research Institu'e Employees Association, Chengalpattu (Tamil Nadu);
- (b) if sO, what are the contents of the memorandum: and
- (c) what steps have been taken by Gov ernment to settle the issues item-wise?

THE MINISTER OF HEALTH AND FAMILY WELFARE (PROF. SHAKEEL-UR REHMAN): (a) Yes, Sir, the Association has written a letter dated 27th September, 1990.

(b) and (c) The demands and the action thereon are as per Statement attached.